

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

CP 1 of 2020

**Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.11.2020**

Name of the Company: Solitaire Industrial Infrastructure Pvt Ltd

Section: Section 66 of Co.Act,2013

ORDER

Learned Counsel Mr. Ravi Pahwa appeared for the Petitioner.

Matter to appear for further consideration on 13.01.2021.


**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**

Dated this the 25th day of November, 2020


**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**